

CAP-

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

#### AT HYDERABAD

0.A.No.§/97

Date of Order: 21.1.97

### BETWEEN:

- 1. S.Prabhakara Sarma
- 2. K.Satyanarayana
- 3. J.S.Sastry
- 4. K.S.Raghavan
- 5. Smt. K. Alphonsa
- 6. M.Pentaiah
- 7. Smt. Gracy George
- 8. P.K.Narayanan
- 9. Smt.M. Lakshmikantham

- '10. B.Muralidhara Rao
- 11. K.Ramanujulu
- 12. Rajagopalachari
- 13. Shalak Omar
- 14. Smt.C.Kamala
- 15. K.Balakrishna
- 16. Smt.G.N. Udayarani
- 17. Smt. M. Hemalatha
  - .. Applicants.

## AND

- Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi - 110 011.
- 2. The Union of India, rep. by its Secretary to Govt. of India, Ministry of Defence, South Block, New Delhi - 110 011.
- 3. Chief Engineer, Southern Command, Pune.
- 4. Chief Engineer, R&D, Picket, Secunderabad. .. Respondents.

Counsel for the Applicants

Counsel for the Respondents

.. Mr. V. V. Sarma

.. Mr. V. Rajeswara Rao

#### CORAM:

HON BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON BLE SHRIB.S. JAI PARAMESHWAR : MEMBER (JUDL.)

# JUDGEMENT

X Oral order as per Hon ble Shri R.Rangarajan, Member (Admn.) X

Headd Mr.V.V.Sarma, learned counsel for the applicants and Mr.W.Rajeswara Rao, learned standing counsel for the respondents



- 2. There are 17 applicants in this OA. They are working as U.D.Cs under R-4. They seek a direction to the respondents to frame/finalise the scheme providing for time bound promotions to clerical staff in the Military Engineering Service as was done on the case of Superintendents ((BR/EM)/Surveyor Assistants Gradee I and Grade II of MES in terms of letter No.PC-90237/4603/E1C(Legal)/1993/D, dt. 25.4.96 (A-Q).
- 3. The request of the applicants may have to be considered by the respondents organisation only and no direction can be given by the **Tr**ibunal in this connection as it is a policy matter. Hence the applicants may make a detailed representation to R-2 and R-2 shall consider the representation taking into consideration the totality of the circumstances and pass appropriate orders within four months from the date of receipt of the representation. The applicants will produce a copy of this order along with the representation before R-2 who shall acknowledge the same.

4. The OA is ordered accordingly. No costs.

(B.S. JAI PARAMESHWAR) (
Member (Judl.)

(R.RANGARAJAN)
Member (Admn.)

Dated: 21st January, 1997

(Dictated in Open court)

Dy. Registres (5)

# Cepy te:-

- 1. Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi.
- 2. The Secretary to Govt. of India, Union of India, Ministry of Defence, South Block, New Delhi.
- 3. Chief Engineer, Southern Command, Pune.
- 4. Chief Engineer, Research and Development, Picket, Sec'bad.
- 5. One copy to Sri. V.V.Sarmam advocate, CAT, Hyd.
- 6. One copy to Sri. V.Rajeshwar, Addl. CGSC, CAT, Hyd.
  - 7. One copy to Library, CAT, Hyd.
  - 8. One spare copy.

Rsm/-

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CHECKED BY APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD

THE HON'BLE SHRI R.RANG(RA JAN: M(A)

AND

THE MON'BLE SHRI B.S.JAI PARAMESHWAR:

DATED: 21/1/97

Brder/Judgementi R.P/C.P/M.A.NO.

O.A.NO. 597

ALLOWED AND INTERIM DIRECTIONS ISSUED
ALLOWED

II COURT

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